

**OFFICE OF THE
MANIPUR STATE LEGAL SERVICES AUTHORITY
(High Court of Manipur Complex, Matripukhri, Imphal)**

NOTIFICATION

Dated, the 13th June, 2017

No.8/57/2016-MASLSA(ix): With reference to this Authority's Notification No. 8/57/2016-MASLSA dated 18th August, 2016 and consequent upon the recruitment process, the following candidates are declared as successful for engagement to the post of LDC on contract basis for a period of 1(one) year in the District Legal Services Authorities and High Court Legal Services Committee :-

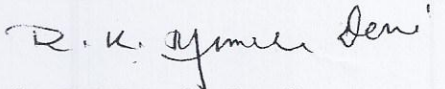
FOR ENGAGEMENT :-

Sl. No.	Name of candidates	Roll No
1	K. Gabriel Kom	80
2	Ronald Yambem	187
3	Heikham Dilipchand Singh	142
4	Salam Ojit Singh	251
5	Devjeet Laishram	118
6	S. Aldrin Kom	79
7	Lanchunlung Remmei	98
8	Rajkumari Disila Devi	53
9	Monika Naorem	205
10	Kangjam Meiraba Meitei	190

WAITING LIST :-

Sl. No.	Name of Candidate	Roll No
1	Khoisnam Nilakanta Singh	184
2	Thokchom Diamond Singh	130
3	Nemkholam Lhungdim	246

The selected candidates for engagement are directed to report to the undersigned within 5 (five) days failing which chances will be given to the candidates from the waiting list.


(R.K. Memcha Devi)
Member Secretary,
Manipur State Legal Services Authority

Copy to :-

1. CPC/Jt. Registrar, High Court of Manipur He is requested to upload the Notification in the website of High Court of Manipur.
2. Notice Board.
3. File.